

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 43/2020-Customs (N.T./CAA/DRI)

New Delhi, dated the 10.09.2020

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Principal Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

Table

S. No.	Name of Noticee (s) and Address	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority
(1)	(2)	(3)	(4)	(5)
1.	M/s. Rajkamal Industrial Pvt. Ltd., 401, Dev Arc Corporate, Above Croma, S.G. Highway, Ahmedabad, Gujarat-380015 and 8 others.	F. No. DRI/AZU/ CI/Enq-12 (Int- 02/2018)/2018- Past-II dated 08.07.2020 read with corrigendum dated 19.08.2020.	Joint/Additional Commissioner of Customs, Custom House, Near Balaji Temple, Kandla. Joint/Additional Commissioner of Customs (Import-II), New Custom House, Mumbai. Joint/Additional Commissioner of Customs, Custom House, Mundra. Joint/Additional Commissioner of Customs (Preventive), Jamnagar, Gujarat.	Joint/Additional Commissioner of Customs, Custom House, Near Balaji Temple, Kandla.
2.	M/s. Parijat Industries India Pvt. Ltd., M-77, M Block Market, Greater Kailash- II, New Delhi- 110048 and 2 others.	F. No. DRI/AZU/ CI/ENQ-06(INT- 17/ 2018)/2019 dated 28.07.2020 read with corrigendum dated 20.08.2020.	Principal Commissioner/ Commissioner of Customs-IV, Air Cargo Complex-Export, Sahar, Andheri (E), Mumbai Principal Commissioner/ Commissioner of Customs, Air Cargo Complex-Export, New Custom House, Delhi. Principal Commissioner/ Commissioner of Customs, Mundra Port & SEZ, Mundra.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.

			Principal Commissioner/ Commissioner of Customs, Nhava Sheva-II, Jawaharlal Nehru Custom House, Raigad.	
			Principal Commissioner/ Commissioner of Customs (Prev.), Custom House, Kolkata.	
			Principal Commissioner/ Commissioner of Customs (Import), Inland Container Depot Tughlakhabad, New Delhi.	
3.	M/s. Unik Traders, No. 140, Old Tharagupet, Bangalore-560053 and Sh. Asif Thara, Power of Attorney holder, M/s. Unik Traders, No. 140, Old Tharagupet, Bangalore-560053.	F. No. DRI/CZU/ VIII/26/208/2019 dated 13.08.2020.	Commissioner of Customs (Chennai-II), Custom House, Chennai.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.
4.	M/s. Firdouse International Trading Company, (Proprietor: Sh. Mohammed Shabeer) VII/348A, Kumaranellur PO, WaddakancherryTrichur, Kerala-680590	F. No. DRI/CZU/ VIII/48/Enq-1/ Int-10/2019 dated 10.08.2020.	Commissioner of Customs (Chennai-II), Custom House, Chennai.	
5.	M/s. Southern Arecanut Private Limited, 49/65, Nayaganj, Kanpur, Uttar Pradesh-208001 and Sh. Rishi Kumar Gupta, S/o Late Sh. Jagannath Gupta, 14/102A, Civil Lines, Kanpur, Uttar Pradesh-208001.	DRI/CZU/VIII/48 /Enq-1/Int-8/2019 dated 28.07.2020.	Commissioner of Customs (Chennai-II), Custom House, Chennai.	
6.	M/s. Ossum Healthcare Pvt. Ltd., Flat No. J1101, RohanVasantha Apartments, Marathahalli, Near Railway Bridge, Bangalore-560037.	F. No. DRI/HZU/ VJRU/KSRU/26/ ENQ-17 (Int- 06)/2019 dated 06.07.2020.	Joint/Additional Commissioner of Customs (Import), Chennai-II, Custom House, Chennai. Joint/Additional Commissioner of Customs (Import), Air Cargo Complex, Devanahalli, Bengaluru. Joint/Additional Commissioner of Customs (Import), Inland Container Depot- Whitefield, Bengaluru.	Joint/Additional Commissioner of Customs (Import), Chennai-II, Custom House, Chennai.

			Joint/Additional Commissioner of Customs (Import), Nhava Sheva-I, Jawaharlal Nehru Custom House, Raigad.	
7.	M/s. Horse Power Feed & Supplements LLP, Plot No. 5, Final Plot No. 8-9-40, Hasapsar Industrial Town Planning Scheme, Ramtekdi, Pune, Maharashtra-411013.	F. No. DRI/HZU/ VJRU/KSRU/26/ ENQ-16 (Int- 06)/2019 dated 15.06.2020.	Joint/Additional Commissioner of Customs (Import), Nhava Sheva-I, Jawaharlal Nehru Custom House, Raigad. Joint/Additional Commissioner of Customs (Import), Air Cargo Complex, Sahar, Andheri (East), Mumbai	Joint/Additional Commissioner of Customs (Import), Nhava Sheva-I, Jawaharlal Nehru Custom House, Raigad.

[F. No. DRI/HQ-CI/50D/CAA-26/2020]

(JASPREET SINGH SUKHIJA)
JOINT DIRECTOR

Copy forwarded for information and updation of record to:

1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table.
3. Principal Additional Director General/ Additional Director General, DRI-Ahmedabad, Hyderabad and Chennai with the request to inform the noticees to the show cause notices regarding appointment of Common Adjudicating Authority. It is also requested to send the case file alongwith copy of SCN, RUDs and acknowledgement of the Show Cause Notice to the Common Adjudicating Authority appointed.